

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/2024(CHE)2023
PETITION NUMBER : CP(IB)/290/CHE/2021
NAME OF THE PETITIONER : Akshaya Diginet Cable Vision Pvt Ltd
**NAME OF THE RESPONDENT(S) : Arumugam Arumugam, (RP)
(Madurai Krishna Networks Pvt Ltd)**
UNDER SECTION : Sec 60(5) of IBC, 2016,

ORDER

Ld. Counsel Mr.Santhanaraman appears for the Applicant. Ld. Counsel for the Respondent is present.

Ld. Counsel for the Respondent submits that physical copy of the application has not yet received.

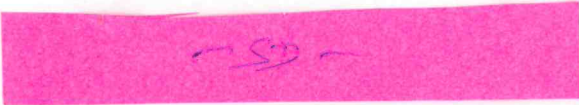
Ld. Counsel for the Applicant is directed to serve physical copy of the application to the Respondent.

It is stated that connected application is listed on 21.11.2023.

List the application along with the connected application on **21.11.2023** for hearing.


**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

ss


**JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**